NATIONAL COMPANY LAW TRIBUNAL **AHMEDABAD BENCH AHMEDABAD**

C.P. No. 1/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU **MEMBER JUDICIAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Meena Subhash Kulkarni & Ors.

V/s.

Neesa Agritech & Food Ltd. & Ors.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

DESIGNATION S.NO. NAME (CAPITAL LETTERS)

SIGNATURE

1. Jaimin R. Done

Advocate Pet dioner

2. RAVISH BHATT

Learned Advocate Mr. Jaimin Dave present for Original Petitioner. Learned Advocate Mr. Ravish Bhatt present for Original Respondent.

At request of Learned Counsel for Respondent.

List the matter on 19.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.